

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

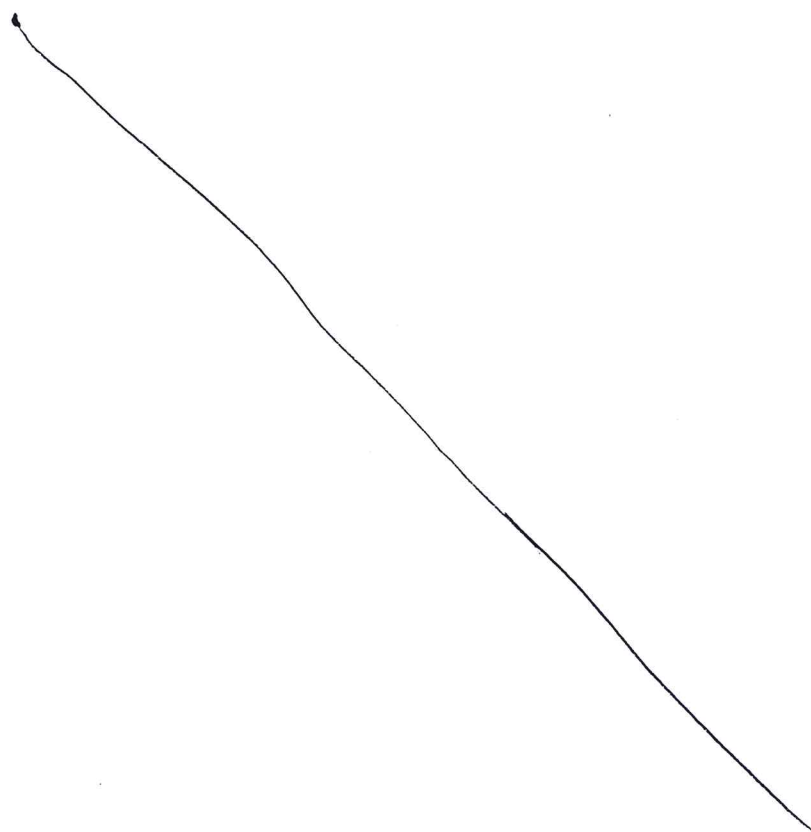
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/ (IB)/2017
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	K.S. Navin Balaji Advocate	counsel for Petitioner	K.S.N.
2	T.V. Sekar	Counsel for Respondent	T.V. Sekar



ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. In this regard, they have filed a memo of compromise, signed by both the parties and their counsel. The terms of the settlement and mode of payment is mentioned in the memo of compromise. The memo is taken on record. In view of the compromise entered into by both the parties, the matter is closed.

-sd/-

K Anantha Padmanabha Swamy
Member (Judicial)

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